

**RAJASTHAN HIGH COURT, JODHPUR**

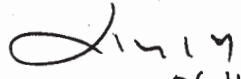
**ORDER**

No: Estt/HC/2017/ 552

Date: 06/11/17

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan -Service Rules, the resignation tendered by Shri Anop Bishnoi S/o Shri Shrawan Ram Bishnoi, Probationer-Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from **01.11.2017 (A/N)**

By Order,


  
06.11.2017  
**REGISTRAR [ADMN.]**

No:I/A(iii)(a)(10)/82/2016 Part-I/ 2432

Date: 06/11/17

Copy forwarded to the following for information and necessary action :-

- 1.The Registrar (Admn./Class.) Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
- 2.Concerned Sr. Dy. Registrars / Dy. Registrars, Rajasthan High Jodhpur / Jaipur Bench, Jaipur.
- 3.Concerned A.O.J., Rajasthan High Court, Jodhpur.
- 4.D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
- 5.Confidential Branch, Rajasthan High Court, Jodhpur.
- 6.Leave Clerk / Bill Clerk / Cashier, Rajasthan High Court, Jodhpur.
- 7.Concerned Shri Anop Bishnoi S/o Shri Shrawan Ram Bishnoi, Old Chungi Chowki, Gajner Road, Bikaner-334004.
- 8.Personal file.

  
06.11.2017  
**REGISTRAR [ADMN.]**